

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

\*\*\*\*\*

**NOTIFICATION**

**Dated Shillong, the 16<sup>th</sup> April, 2025**

No. LJ (B) 83/93/Pt/12 – In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint Shri. G.L.C. Myllem, Assistant Commissioner as the Executive Magistrate within West Jaintia Hills District with immediate effect until further orders.

Sd/-

**(Cyril V.D. Diengdoh)**  
Commissioner & Secretary to the  
Govt. of Meghalaya,  
Law (B) Department

**Memo No. LJ (B) 83/93/Pt/12 - A**

**Dated Shillong, the 16<sup>th</sup> April, 2025**

Copy forwarded to:-

1. The Deputy Commissioner (Judl), West Jaintia Hills District, Jowai with reference to your letter No. Genl/Judl.1/Pt.I/2021/146, Dt. 09.04.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sgump*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department